GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA UNSTARRED QUESTION NO.4987 TO BE ANSWERED ON THE 31ST MARCH, 2017

PENSION SCHEME FOR SSC OFFICERS

4987. SHRI KRUPAL BALAJI TUMANE: SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL: SHRI HARIOM SINGH RATHORE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government proposes to start a pension scheme for the Short Service Commission (SSC) officers in the defence sector;

(b) if so, the details thereof;

(c) whether the Government proposes to sanction pension for the defence personnels serving less than fifteen years and if so, the details thereof;

(d) whether the Government has received any representation from the Military Service Pensioners Association in this regard and if so, the details thereof and the action taken by the Government in this regard; and

(e) whether the Government proposes to launch any other welfare schemes for the military personnels who had served for less than fifteen years and if so, the details thereof?

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MINISTER OF STATE						(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFE	ENC	Έ				
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(a) & (b): At present, the Short Service Commissioned officers granted commission from other rank are entitled to pension on completion of 12 years of qualifying service. However, Short Service Commissioned officer who is granted commission from direct civil life is entitled to Terminal Gratuity only. There is no new proposal under consideration.

- (c) Presently there is no such proposal.
- (d) No, Madam.
- (e) At present, there is no such proposal.
